

Government of India  
Ministry of Finance  
Department of Financial Services

LOK SABHA  
Unstarred Question No. 5037

To be answered on Friday, December 16, 2016/Agrahayana 25, 1938 (Saka)

**Loan Waiver Schemes**

5037. SHRI S.P. MUDDAHANUME GOWDA: SHRI ASHWINI KUMAR:

Will the Minister of FINANCE be pleased to state:

(a) whether any State Government have requested Union Government to waive of loans given to farmers by the Government controlled institutions including public sector banks and if so, the details thereof;

(b) whether the Government has examined the said request and if so, the details thereof;

(c) whether the Agricultural Debt Waiver and Debt relief (ADWDRS)scheme has benefited the farmers in the country and if so, the details thereof; and

(d) whether the Government has recently made any changes in Agricultural Debt Waiver and Debt Relief ADWDRS Scheme and if so, the details thereof?

Answer

The Minister of State in the Ministry of Finance  
(Shri Santosh Kumar Gangwar)

(a) & (b): Government receives requests relating to agriculture credit from various State Governments. However, there is no proposal under consideration of the Government to waive off the loans given to farmers by the Government controlled institutions including public sector banks.

(c) & (d): The Agricultural Debt Waiver and Debt Relief Scheme, 2008 (ADWDRS, 2008) was announced in the Union Budget 2008-09 and detailed guidelines for ADWDRS, 2008 were issued on 28.5.2008. The debt waiver portion of the ADWDRS, 2008 was closed by its due date i.e. 30.6.2008, while the debt relief portion of the Scheme was extended upto 30.6.2010. The Scheme benefitted 3.73 crore farmers to the extent of Rs. 52,259.86 crore. After the closure of ADWDRS, 2008, no other waiver scheme has been implemented by the Government.